

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/10957/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
District & Sessions Judge,
Golaghat,

Dated Guwahati, the 08 November, 2024

Sub:- **Modified Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.CJJ(S)515/2024, dated 04.10.2024.
This Registry's Letter no. HC.VII-06/99976/2024/A dated 26.09.2024

Sir,

With reference to the above, I am directed to inform you that the LTC permission granted to Dr. Nabanita Kalita, Civil Judge (Jr. Div.), Dhansiri at Sarupathar, Golaghat vide letter no. HC.VII-06/9976/2024/A dated 30.09.2024 has been partially modified. Now she has been allowed to avail LTC for the block period of 2022-2024 for travelling from Sarupathar to Pahalgam (Jammu and Kashmir) and return w.e.f. 13.10.2024 to 20.10.2024 instead of 07.10.2024 to 19.10.2024, along with her husband, minor son and parents (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing rules.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/10958-10961 /2024/A. Dated 08th November, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Dr. Nabanita Kalita, Civil Judge (Jr. Div.), Dhansiri at Sarupathar, Golaghat.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

sd 11/11/2024
REGISTRAR (VIGILANCE)

sd 11/11/24